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Punjab National Bank Vs Reliance Corporate It Park

Court: Debts Recovery Appellate Tribunal, Kolkata Bench

Date of Decision: June 21, 2023

Acts Referred: Code of Civil Procedure, 1908 â€" Order 1 Rule 10 Recovery of Debts and Bankruptcy Act 1993 â€" Section 19

Transfer of Property Act 1882 â€" Section 58

Hon'ble Judges: Anil Kumar Srivastava, Chairperson

Bench: Single Bench

Advocate: Sanjana Nandi, A. K. Dhandhania, Sweta Mishra, Soumo Mukherjee,

Final Decision: Allowed

Judgement